

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

8.

C.A.(CAA)/104(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024**

NAME OF THE PARTIES: Turakhia Ferromet Private Limited

SECTION: 230(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Ahmed Chunawala, Ld. Counsel for the Petitioner present.
2. List this matter for hearing on **25.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)